

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3334

ANSWERED ON:17.03.2015

DISCOVERY OF HUMAN BODIES REMAINS

Kodikunnil Shri Suresh;Meena Shri Harish Chandra

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a large number of decaying bodies have been found in the Ganga river in Unnao district of Uttar Pradesh, if so, the details thereof and the reaction of the Government thereto;
- (b) whether human skeletons/body parts and viscera were also reportedly found dumped in a locked room of the Reserve Police lines in Unnao, Uttar Pradesh and if so, the details thereof;
- (c) whether the body parts including skulls of unidentified bodies were reportedly kept for investigation, if so, the details thereof and the reasons for not disposing of the mortal remains/body parts after completion of investigation in the matter;
- (d) whether the Government has any guidelines for disposal of human remains/body parts of unidentified bodies, if so, the details thereof and if not, the steps taken/being taken by the Government in this regard; and
- (e) whether DNA samples of these skeletons and viscera were taken and kept safe for identification, if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

- (a) to (e): Yes Madam. A total number of 81 bodies have been recovered by the State Government of Uttar Pradesh and after attending to the formalities of the DNA analysis etc., these bodies were disposed off after performing the last rituals. Further, Health being a State subject, the State Government is responsible for disposal of human remains/body parts of unidentified bodies.